NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.16/KB/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company Under Section		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd.		
		7 I		ВС
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.		EP VERMA		Luder Verna
. 8	Resolution Professional			01/05/2017
2.	Rahul Ar	Advocate	Stelmiss And Rumhution	Rahul Anddy 01/05/201
	Nitu Podo		Sorch Equipment	Nitu foddar 1/5/2017

ORDER

Ld. Pr. CS for the petitioner, Mr. Kuldeep Verma, Resolution Professional as well as the Ld. Advocate for the Corporate Debtor are present.

Resolution Professional has filed progress report wherein it is mentioned that they are not getting full cooperation. Corporate Debtor is directed to fully cooperate with the Resolution Professional, failing which action shall be initiated against them.

List the matter on 25/05/2017

(S. Vijayaraghavan) (Vijai Pratap Singh) Member (T)

SdF

Member (J)